

Declaration of Assets and Liabilities

Year 2020-2021

I, Raju Ram, son/daughter/wife of Late. Fulehand Ram
aged 41 years, belonging to Bihar Vidhan Sabha
service and presently working as Office attendant (Mehtar)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets In joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	Anyu Devi 500/-	Charadan Kumar	Raushan Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/C NO- 108294-85045 Amt- 2000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. LIC-6556 2. LIC-12248 3. LIC-8988 4. Per year PLI-9896	LIC 6972 Per year	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01DG 8192	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	Gold 50g Silver 500g	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	TV, Fridge	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock. Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	2.5 Dismil NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM 6LAC	7,80,824
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (Including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax Including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJXPR7394R	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

☒ GPF/CPF/PRAN No. :- PTS/BLA-1331
 Gender :- M (M/F)
 Date of Birth :- 15061980 (DD/MM/YYYY)
 Class/Group :- C (A/B/C)
 Cadre :- Messenger
 (Full Name e.g. B.A.S.-Bihar Administrative Service,
 B.S.S.- Bihar Secretariat Service etc.)
 Home District :- VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: [Signature]
 Name of Employee: Rajiv Ram
 Designation: Office attendant (Mehtar)
 Department: BIHAR VIDHAN SABHA, PATNA
 Place: PATNA
 Date: 12-02-2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.